

LOK SABHA
UNSTARRED QUESTION NO. 5601
TO BE ANSWERED ON 02nd APRIL, 2018

SERVICE EXPORTS FROM INDIA SCHEME

5601. SHRI ANTO ANTONY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government is implementing a scheme called Service Exports from India Scheme (SEIS); and
- (b) if so, the details thereof including its salient features?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

- (a) & (b) Yes Madam. The Services Exports From India Scheme (SEIS) is being implemented by the Government under the chapter 3 of the Foreign Trade Policy, 2015-20. The Salient features of scheme are as follows:
- i. An applicant with an active Importer Exporter Code is allowed to claim benefits under the scheme on an annual basis.
 - ii. The List of services eligible for claiming SEIS benefit is as per the Appendix 3D of the Handbook of procedures, 2015-20. The major service sectors which have been provided benefits under the SEIS are business services, communication services, construction and related engineering services, educational and environmental services, health, tourism and travel related and transport related services.
 - iii. The benefit is granted in the form of Duty Credit Scrips which can be used to pay certain duties including Customs Duty. The validity period of the duty credit scrips is 24 months.
 - iv. The benefits are granted on the basis of the Net Foreign Exchange (NFE) earnings in the year and the rates as notified in the Appendix 3D.
 - v. At the time of the Mid-term review of the Foreign Trade Policy, 2015-20, the rates for all service categories were increased across

the board by 2% for the services rendered in the period 01.11.2017 to 31.03.2018

- vi. The service exporters who wish to avail the benefits under the SEIS are required to submit the Aayat Niryat Form 3B online to the concerned regional authorities of the Directorate General of Foreign Trade along with the documents mentioned therein.
